

**COURT OF THE
DISTRICT & SESSIONS JUDGE,**

..... **TRIPURA :**

No.

July, 201...

Sub: Information of cases under PC Act, 1988-*re*.

Ref: No. F.40 (26)(h)-HCT/STT-Q/2013/, dated on the above subject.

**STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES
IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988
IN THE SUBORDINATE COURTS IN THE STATE OF TRIPURA IN I/II/III/IV QUARTER ENDING ON, 20**

Sl. No.	Name of the Court	Opening Balance (as on)	Institution (from to)	Disposal (from to)	Pendency (at the end of)
	TOTAL				

(Signature of the District & Sessions Judge)
..... Tripura :